SPECIAL BENCH ITEM NO. 106

NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ

IA No. 64/2023 IN CP (IB) No.46/ALD/2022

CORAM:

1. **SHRI HARNAM SINGH THAKUR,**
   HON'BLE MEMBER (JUDICIAL)
2. **SHRI ASHISH VERMA,**
   HON'BLE MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th March, 2023, 02:30 pm

NAME OF THE COMPANY	**PIRAMAL CAPITAL & HOUSING FINANCE LTD. V/S KHUSHAL CITY HOMES MAU PVT. LTD.**
UNDER SECTION	**7 IBC**

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Prashant Kumar, Adv. : *For the Financial Creditor in main & Applicant in IA No.65/2023*

Sh. Farough Ahmad, Adv. *: For the Corporate Debtor*

ORDER

IA No.64/2023

Ld. Counsel for the respondent states that he has not received the copy of the present application. Let the copy of the same be supplied to the counsel for the respondent during the course of the day and reply be filed within a week, failing which, matter will be heard exparte on 24th March, 2023.

-Sd- ***-Sd-***
(Ashish Verma) **(Harnam Singh Thakur)**
Member (Technical) **Member (Judicial)**

13th March, 2023

Kavya Prakash Srivastava
(Stenographer)